

No. F28/51/2014-Admn. 1(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

4th Floor, Shastri Bhawan, New Delhi, 110001

Dated the 21st August, 2024

OFFICE ORDER NO. 181 /2024

Shri Ajay Sharma, Superintendent (Legal), Branch Secretariat, Kolkata is hereby attached with ADR Cell and Implementation Cell (Main Secretariat, New Delhi) on immediate basis, for a period of two (2) months w.e.f. the date he joins his duties in the Main Secretariat, New Delhi.

2. The attachment is at the request of the official and therefore he is not entitled to TA, DA and Joining Time.
3. This issues with the approval of the Competent Authority.

V. S. Chauhan
21/08/24

(V. S. Chauhan)

Under Secretary to the Govt. of India

Tel:- 011 23383634

Copy to:-

1. Official concerned.
2. PSO to Law Secretary/PSO to AS (SA).
3. CCA, Department of Legal Affairs
4. JS (ADR), Department of Legal Affairs
5. In Charge of Branch Secretariat, Kolkata.
6. PAO, Department of Legal Affairs.
7. Admin. II/Admin. III/Admin. IV/Cash Section.
8. Personal file/Office order folder/Vigilance Unit.